

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 839

TO BE ANSWERED ON JULY 21, 2022

DEVELOPMENT OF ARHCs

**NO. 839. SHRI MADDILA GURUMOORTHY:
SHRI N. REDDEPPA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Central Government has given targets to the State Government to develop Affordable Rental Housing Complexes (ARHCs) in the country;**
- (b) if so, the details thereof;**
- (c) the details of Viability Gap Funding (VGF) required for implementation of (ARHCs) Model-II across the country;**
- (d) whether the Government proposes to provide the VGF required to the States; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/ poor near their workplace. This scheme is being implemented through two models as under:**
 - i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,**

...2/-

ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land.

Further, the details of ARHCs scheme are available at <http://arhc.mohua.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf>.

Under Model-1 of the scheme, 5,548 houses have been converted into ARHCs from States/ Union Territories (UTs) of Chandigarh, Gujarat, Rajasthan, Uttarakhand and Jammu & Kashmir. Under Model-2 of the scheme, so far, proposals for construction of 80,273 new ARHC units have been sanctioned. The State-wise details of proposals sanctioned under Model-2 is at Annexure.

(c) to (e): Under Model-2, there is no provision for Viability Gap Funding (VGF) by the Central/ State/ UT Governments and the required investment for construction, operation and maintenance of ARHCs will be made by the Public/ Private Entity which would be recovered through rental income during the project period of 25 years. However, Technology Innovation Grant has been provisioned for the projects using innovative construction technologies for construction of ARHCs under Model-2. So far, the Ministry has sanctioned ₹ 178.28 crore as Technology Innovation Grant for use of innovative construction technologies. Out of which ₹ 83.26 crore has been released to Building Material and Technology Promotion Council (BMTPC) for further releases to Public/ Private Entities.

**Annexure referred in reply to LS USQ No. 839 due for answer on 21.07.2022
State/ UT-wise details of ARHC units sanctioned for construction by Public/ Private
Entities under Model-2 of the Scheme**

S. No.	Name of City/State	Total Units
1	Sriperumbudur, Tamil Nadu	18,112
2	Sriperumbudur, Tamil Nadu	3,969
3	Hosur, Tamil Nadu	11,500
4	Chennai, Tamil Nadu	18,720
5	Chennai, Tamil Nadu	1,040
6	Raipur, Chhattisgarh	2,222
7	Kampur Town, Assam	2,222
8	Prayagraj, Uttar Pradesh	1,112
9	Surat, Gujarat	453
10	Chennai, Tamil Nadu	5,045
11	Nizampet, Telangana	14,490
12	Kakinada, Andhra Pradesh	736
13	Vizianagram, Andhra Pradesh	652
Total		80,273